

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13/04/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/335/IB/2018  
NAME OF THE PETITIONER(S) : TARAPORE CONSTRUCTION PVT LTD  
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	Geethanjali T. for M/s Aiyar & Dolia	Respondent	Geethanjali T.
2	Ravi Rameshwar for JM Legal	Petitioner	Ravi

**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time to file vakalat and for making submissions. Time is enlarged at request. Put up on 26.04.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc